

Shri Joachim Alva: The hon. Minister is aware that some of these non-scheduled operators have almost the character of tramp ships. Why was permission given to this particular aircraft to halt at two airports, Bombay and Madras though it did not utilise Bombay? Has Government issued instructions that when such type of craft pass through our land with such objectionable passengers, we should be given information long before their arrival?

Shri Mohiuddin: There are the ICAO rules. Of course, the non-scheduled flights are required to land at least at one point in India while flying over our territory. That is our regulation, so that they cannot just overfly.

As regards the other point, about passengers passing through and so on, that is a larger question and will be dealt with separately.

Shri Nath Pai: What are the present rules and regulations regarding aircraft flying over India and bound for China and *vice-versa*?

Mr. Speaker: They must be contained in some literature accessible to Members.

Shri Nath: This question has arisen because of the uncertainty regarding...

Mr. Speaker: Can the Minister state it briefly?

Shri Mohiuddin: At the present moment, the position is that scheduled airlines with which India has got an airlines agreement can overfly. At present, there is no agreement with any country regarding flights to China overflying India.

Shri Bade *rose—*

Mr. Speaker: He will excuse me.

Shri Bade: He has not given correct answer.

Mr. Speaker: He can write to me if that is so.

WRITTEN ANSWERS TO QUESTIONS

Caravelle for I.A.C.

*310. { **Shri A. V. Raghavan:**
Shri P. C. Borooah:
Shri Raghunath Singh:
Shri Ramchandra Ulaka:
Shri Dhuleshwar Meena:
Shri J.B.S. Dist:

Will the Minister of Transport and Communications be pleased to state:

(a) when the three caravelle jet airliners to be purchased from France will be introduced on the trunk routes by the Indian Airlines Corporation; and

(b) the amount of foreign exchange involved in their purchase?

The Deputy Minister in the Ministry of Transport and Communications (Shri Mohiuddin) (a) In the first quarter of 1964.

(b) Rs. 571.10 lakhs.

Price Fluctuation Fund

*311. { **Shri P. R. Chakraverti:**
Shri Sidheshwar Prasad:
Shrimati Savitri Nigam:
Shri Surendra Pal Singh:

Will the Minister of Community Development and Co-operation be pleased to state:

(a) whether it is a fact that Government favour a proposal made by the State Ministers of Co-operation for the creation of a special price fluctuation fund to facilitate outright purchase of agricultural produce by co-operative marketing societies;

(b) if so, what will be Government's contribution and how will the proposed fund be created;

(c) whether there is any proposal to utilise the primary marketing societies and the higher level societies for purchasing agricultural produce through village credit societies; and